

F.No. 1(101)/CESTAT/CHD./NOTICE-2015/JUD.
CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
SCO No. 147-148, SECTOR-17C, CHANDIGARH.

Date: 09/05/2016

NOTICE

This is inform to all concern that all matters listed before Hon'ble Single Member Bench at Chandigarh on today i.e. 09/05/2016 have been adjourned to the dates mention hereinbelow:-

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|---------------------|-------------|
| 1. ST/3483/2012/SM | 11/05/2016. |
| 2. E/53421/2014/SM | 11/05/2016. |
| 3. ST/0005/2015/SM | 11/05/2016. |
| 4. ST/52806/2015/SM | 11/05/2016. |

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|--------------------|-------------|
| 1. E/53128/2015/SM | 12/05/2016. |
| 2. E/53165/2015/SM | 12/05/2016. |
| 3. E/53168/2015/SM | 12/05/2016. |
| 4. E/53195/2015/SM | 12/05/2016. |

Supplementary Cause list is being uploaded on www.cestat.gov.in in due course.



(S.K. Verma)
Assistant Registrar
CESTAT, Chandigarh

Cc: SPS to Hon'ble President/SPS to Hon'ble Member (J) PA to Registrar/Display Board/Website/BAR Association/Guard file/office copy.